

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.75
ANSWERED ON 01/12/2025**

IMPLEMENTATION AND FUND UTILISATION UNDER PMAY-U

75. SHRI SADANAND MHALU SHET TANAVADE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of houses sanctioned and completed under Pradhan Mantri Awas Yojana-Urban (PMAY-U) since its inception in 2015, along with State/UT-wise details;
- (b) the total central financial assistance sanctioned, released, and utilised so far, along with the year-wise budgetary allocations, along with State/UT-wise details; and
- (c) whether Government has reviewed the progress in States/UTs and explored innovative models such as public-private participation or convergence with Smart Cities Mission to expedite completion?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

Based on the project proposal submitted by States/Union Territories (UTs), a total of 122.06 lakh houses, including 10.43 lakh under PMAY-U 2.0, have been sanctioned under the scheme by the Ministry, so far. Out of which, 113.85 lakh houses have been grounded and 96.02 lakh are completed/delivered to the beneficiaries across the country as on 24.11.2025. The State/UT wise details of houses sanctioned, grounded and completed along with Central Assistance sanctioned released and utilised so far, is at Annexure I. The year-wise and State/UT-wise details of Central Assistance sanctioned under the scheme till 24.11.2025 is at Annexure II.

Moreover, as per the operational guidelines of PMAY-U 2.0, States/UTs are encouraged to explore public-private participation mode of project implementation and ensure convergence of the scheme with various other Centrally Sponsored Scheme and Missions including Smart City Mission, Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0), PM SVANidhi, PM Surya Ghar: Muft Bijli Yojana etc. and other relevant Schemes to facilitate the provision of civic amenities and infrastructure development. In addition to convergence with Central schemes, States/UTs are also encouraged to explore convergence with relevant State schemes.

State/UT wise details of houses sanctioned, grounded and completed along with Central Assistance sanctioned, released and utilised so far under PMAY-U & PMAY-U 2.0

Sr. No.		Name of the State/ UT	Physical Progress of Houses (Nos)			Financial Progress (₹ in Crore)		
			Sanctioned	Grounded	Construction Completed	Central Assistance		
						Sanctioned	Released	Utilised
1	States	Andhra Pradesh	19,47,921	18,29,252	11,14,707	29,726.26	24,044.27	22,670.27
2		Bihar	4,45,057	3,39,886	1,97,190	6,908.19	4,651.70	4,041.70
3		Chhattisgarh	3,05,749	2,86,964	2,61,679	4,851.21	4,395.64	4,146.77
4		Goa	3,172	3,172	3,172	74.85	75.14	75.14
5		Gujarat	10,22,723	9,88,340	9,58,021	21,229.01	19,983.37	19,701.10
6		Haryana	1,32,626	86,505	72,257	2,431.18	1,725.26	1,453.51
7		Himachal Pradesh	14,017	12,706	11,863	244.85	226.97	211.71
8		Jharkhand	2,43,345	2,10,729	1,63,929	3,815.52	3,215.74	2,965.93
9		Karnataka	5,77,472	4,98,260	3,97,716	9,698.59	7,381.11	7,148.97
10		Kerala	1,62,101	1,55,575	1,38,512	2,701.17	2,499.82	2,358.84
11		Madhya Pradesh	10,00,700	9,49,815	8,89,367	16,477.02	15,758.92	15,294.22
12		Maharashtra	12,72,119	11,66,646	10,23,094	23,995.23	19,883.71	19,450.51
13		Odisha	2,23,951	1,87,836	1,68,285	3,484.62	2,711.25	2,429.57
14		Punjab	1,50,130	1,20,232	1,01,486	2,603.17	2,191.12	1,844.48
15		Rajasthan	3,46,239	3,00,901	2,55,541	6,225.16	5,512.31	5,060.25
16		Tamil Nadu	6,78,777	6,67,552	6,16,828	11,151.07	10,614.24	10,373.39
17		Telangana	3,62,173	2,48,492	2,24,254	6,152.09	3,908.32	3,641.63
18		Uttar Pradesh	21,01,051	17,62,448	17,14,741	32,794.32	28,712.62	26,719.23
19		Uttarakhand	66,341	63,245	45,124	1,218.57	1,072.18	983.41
20		West Bengal	6,17,572	6,08,705	4,97,474	9,974.49	8,916.62	8,187.45
Sub- total (States) :-			1,16,73,236	1,04,87,261	88,55,240	1,95,756.58	1,67,480.31	1,58,758.09
21	North East States	Arunachal Pradesh	13,346	11,082	8,103	294.67	201.16	166.17
22		Assam	1,87,022	1,69,209	1,39,369	2,959.79	2,483.94	2,286.63
23		Manipur	56,045	49,846	20,591	867.94	582.36	468.53
24		Meghalaya	7,071	4,124	2,737	124.38	63.24	33.17
25		Mizoram	39,616	39,109	33,098	611.46	506.60	477.46
26		Nagaland	31,067	31,060	29,588	492.01	443.36	408.27
27		Sikkim	299	299	219	5.88	7.09	4.30
28		Tripura	90,313	87,348	80,815	1,474.14	1,363.71	1,254.54
Sub- total (N.E. States) :-			4,24,779	3,92,077	3,14,520	6,830.26	5,651.47	5,099.08
29	Union Territories	A&N Island	377	377	234	5.85	2.94	2.89
30		Chandigarh	1,275	1,275	1,275	28.84	28.84	28.84
31		DNH & DD	10,197	10,197	9,750	215.25	209.38	195.15
32		Delhi	31,346	31,346	31,346	697.38	697.38	697.38
33		J&K	45,112	42,562	34,453	714.86	523.50	434.48
34		Ladakh	1,434	1,024	934	33.63	26.74	12.50
35		Puducherry	18,248	17,771	12,471	304.51	242.35	197.84
Sub- total (UT) :-			1,07,989	1,04,552	90,463	2,000.32	1,731.13	1,569.06
Grand Total :-			122.06 Lakh	113.85 Lakh*	96.02 Lakh*	2.05 Lakh Cr.	1.75 Lakh Cr.	1.65 Lakh Cr.

* Includes completed (3.42 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.

Year wise details of Central Assistance Sanctioned under PMAY-U & PMAY-U 2.0

Sr. No.	Name of the State/ UT	Central Assistance Sanctioned (₹ in Crore)											
		2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	Total
1	Andhra Pradesh	2,080.27	4.61	3,597.72	1,770.44	6,331.64	6,229.56	5,399.04	2,950.69	752.16	468.78	141.32	29,726.23
2	Bihar	504.39	516.82	699.39	1,269.15	637.82	549.52	177.75	54.89	194.90	1,500.21	803.35	6,908.19
3	Chhattisgarh	51.03	216.91	891.54	869.53	479.54	508.02	804.01	614.40	52.72	-	363.52	4,851.22
4	Goa	0.13	0.20	2.13	8.99	9.82	36.95	7.98	8.56	-	-	0.09	74.85
5	Gujarat	1,117.47	448.78	1,504.51	4,213.79	2,498.27	3,031.23	3,971.39	3,657.68	172.44	-	613.45	21,229.01
6	Haryana	151.13	15.80	823.35	399.67	187.04	287.71	177.47	125.79	-	228.84	34.37	2,431.17
7	Himachal Pradesh	14.49	22.97	39.73	5.37	23.00	41.12	41.64	20.53	5.33	-	30.68	244.86
8	Jharkhand	179.65	628.22	833.21	222.54	501.14	243.04	885.76	109.72	-	-	212.21	3,815.49
9	Karnataka	843.86	983.82	2,317.48	2,281.31	987.97	857.24	889.76	304.68	230.87	-	1.61	9,698.60
10	Kerala	43.28	273.38	609.03	477.78	179.37	296.37	451.40	253.82	116.28	-	0.46	2,701.17
11	Madhya Pradesh	618.35	1,465.15	2,825.56	3,388.46	1,669.30	1,258.89	3,032.52	1,311.37	142.53	-	764.90	16,477.03
12	Maharashtra	12.50	1,012.22	1,120.85	6,464.72	2,877.98	3,466.20	4,492.09	3,007.88	406.71	-	1,134.09	23,995.24
13	Odisha	166.97	194.90	454.28	725.00	185.55	310.84	826.94	30.98	281.54	79.56	228.09	3,484.65
14	Punjab	0.84	420.57	32.49	192.14	545.13	295.20	239.15	451.66	-	-	426.00	2,603.18
15	Rajasthan	394.24	44.95	308.36	497.72	572.65	804.01	776.36	1,551.76	529.88	356.98	388.25	6,225.16
16	Tamil Nadu	547.83	1,417.66	1,705.37	2,057.59	1,785.76	1,460.54	1,234.93	624.83	152.67	-	163.91	11,151.09
17	Telangana	566.38	4.79	1,568.44	341.98	384.76	1,005.21	380.01	193.94	-	1,705.22	1.36	6,152.09
18	Uttar Pradesh	198.80	124.68	3,762.43	8,743.20	4,941.74	3,644.17	2,106.88	2,061.23	2,351.45	834.37	4,025.37	32,794.32
19	Uttarakhand	138.71	23.33	129.89	134.24	135.12	127.88	230.91	200.59	44.12	-	53.80	1,218.59
20	West Bengal	1,006.47	789.64	876.23	1,965.68	1,053.11	1,860.86	2,104.64	309.14	-	-	8.71	9,974.48
Sub- total (States):-		8,636.79	8,609.40	24,101.99	36,029.30	25,986.71	26,314.56	28,230.63	17,844.14	5,433.60	5,173.96	9,395.54	1,95,756.62
21	Arunachal Pradesh	77.39	0.47	51.92	2.23	11.39	0.62	31.69	0.19	-	118.75	-	294.65
22	Assam	0.25	109.63	586.25	42.32	713.29	276.26	491.80	146.29	203.13	-	390.57	2,959.79
23	Manipur	0.01	120.46	214.58	197.16	0.10	172.14	83.66	0.51	-	-	79.31	867.93
24	Meghalaya	0.58	0.48	10.81	21.95	36.97	1.20	0.25	0.11	-	-	52.02	124.37
25	Mizoram	156.92	0.11	268.10	5.74	7.89	141.67	15.51	5.03	-	-	10.48	611.45
26	Nagaland	41.73	142.57	0.07	165.99	90.97	50.59	0.07	0.02	-	-	-	492.01
27	Sikkim	0.02	-	1.70	0.18	0.38	1.57	1.41	0.62	-	-	-	5.88
28	Tripura	78.37	502.98	275.69	86.23	73.22	143.70	118.71	69.23	71.85	-	54.17	1,474.15
Sub- total (N.E. States)		355.27	876.70	1,409.12	521.80	934.21	787.75	743.10	222.00	274.98	118.75	586.55	6,830.23
29	A&N Island	-	-	0.34	0.05	-	5.39	0.03	0.03	-	-	-	5.84
30	Chandigarh	0.02	0.09	1.17	3.42	8.24	9.18	3.49	3.18	-	-	0.06	28.85
31	DNH & DD	0.62	10.59	33.23	30.48	32.53	45.55	27.91	33.49	-	-	0.85	215.25
32	Delhi	2.03	2.63	55.92	230.17	144.27	144.15	46.85	66.52	-	-	4.84	697.38
33	J&K	1.16	43.90	60.03	176.57	133.44	25.30	156.15	6.40	55.16	28.62	28.15	714.88
34	Ladakh	15.98	3.21	5.14	1.78	3.25	0.43	-	0.07	-	-	3.77	33.63
35	Puducherry	0.08	41.47	44.45	38.21	25.21	39.75	28.07	9.74	27.15	10.04	40.35	304.52
Sub- total (UT):-		19.89	101.89	200.28	480.68	346.94	269.75	262.50	119.43	82.31	38.66	78.02	2,000.35
Grand Total:-		9,012	9,588	25,711	37,032	27,268	27,372	29,236	18,186	5,791	5,331	10,060.11	2,04,656.82